

ORISSA HIGH COURT

FILING REPORT AS ON :09/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0008784/2022	ANJAN SETHY VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /274 /2022 () //
2	BLAPL/0008785/2022	ARUNA JENA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	//0 () //
3	BLAPL/0008786/2022	SURESH PRASHAN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /210 /2020 () //
4	BLAPL/0008787/2022	SRIBASCHHA SAMAL @ SRIBATSA SAMAL VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MAHILA P.S.(BBSR) /44 /2020 () //
5	BLAPL/0008788/2022	JYOTI RANJAN PARIDA @ BANTY VS STATE OF ODISHA	GYANARANJAN SETHI VS	RAJKANIKA /277 /2022 () //
6	BLAPL/0008789/2022	LAXMAN KHORA @ KABUL VS STATE OF ODISHA	MANORANJAN PADHY VS	MACHHKUND /80 /2018 () //
7	BLAPL/0008790/2022	NIRMAL SWAIN @ NIRMAL KUMAR SWAIN VS STATE OF ODISHA	ARIJEET MISHRA VS	KENDRAPARA SADAR /328 /2018 () //
8	BLAPL/0008791/2022	BABULU @ BISWANATH NAIK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	KISHORENGAR /118 /2022 () //
9	BLAPL/0008792/2022	SARAT KARKARIA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	CHANDILI /93 /2022 () //
10	BLAPL/0008793/2022	GANESH ROHIDAS VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	KUTRA /34 /2022 () //
11	BLAPL/0008794/2022	JYOTIRANJAN PADHI VS STATE OF ODISHA	MADHUMITA NAIK VS	KHANTAPADA /265 /2021 () //

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12	BLAPL/0008795/2022	DURGA @ THULU BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	KALINGA NAGAR /167 /2022 () //
13	BLAPL/0008796/2022	RAFIKUL ALAM VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /216 /2022 () //
14	BLAPL/0008797/2022	JARASANDHA SINDUR VS STATE OF ODISHA	PRADYUMNA KUMAR DAS VS	THUAMUL RAMPUR /9 /2021 () //
15	BLAPL/0008798/2022	RAJAT MOHANTA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	JHARPOKHARIA /36 /2022 () //
16	BLAPL/0008799/2022	ASHOK PRUSTY VS STATE OF ODISHA	PRAFULLA KUMAR SAHOO VS	/ /0 () //
17	BLAPL/0008800/2022	DINABANDHU DEHURY VS STATE OF ODISHA	ALOK KUMAR PANDA VS	/ /0 () //
18	BLAPL/0008801/2022	TRILOCHAN MALLIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	NEMALO /138 /2022 () //
19	BLAPL/0008802/2022	MITHUN DASH VS STATE OF ODISHA	ANIRUDHA DAS VS	MARINE PS SONAPUR /1 /2020 () //
20	BLAPL/0008803/2022	SUKUMARI SAHANI VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	/ /0 () //
21	BLAPL/0008804/2022	SUSHANTA MISHRA VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	/ /0 () //
22	BLAPL/0008805/2022	SIMANCHAL SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	JAGANNATHA PRASAD /32 /2021 () //
23	BLAPL/0008806/2022	BIDYADHAR SENAPATI	MANOJ KUMAR PANDA	CHHENDIPADA /421 /2022

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0008807/2022	BARU KALTA	PAJIT KUMAR PRADHAN	RAIRAKHOL /42 /2008
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0008808/2022	GOBINDA SA	UMAKANTA BARIK	NARLA /101 /2022
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0008809/2022	SARBESWAR BISWAL @ BHALIA	SUKANTA KUMAR DALAI	KHANDAPARA /153 /2022
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0008810/2022	MANUA @ MANU JENA	PARTHA SARATHI NAYAK	MANGALPUR /162 /2022
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0008811/2022	RAMAKRUSHNA PRADHAN	JAYANTA KUMAR MAJHI	BALIAPAL /44 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0008812/2022	RATNAKAR KHATUA	BASUDEV PUJARI	KODALA /478 /2021
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0008813/2022	RAJ KUMAR BEHERA @ RAJA	MANAS KUMAR CHAND	LINGARAJ P.S. /189 /2020
		VS	VS	3RD ADJ BHUBANESWAR(Khordha *)
		STATE OF ODISHA		CT/0000026/2022
31	BLAPL/0008814/2022	BINOD BEHERA	LALIT SAHU	DEOGAON /51 /2022
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0008815/2022	BAIDHAR PRADHAN	AMARESH DAS	MALGODOWN /98 /2021
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0008816/2022	TRIDEV BAG	ASHOK DAS	AINTHAPALI /682 /2021
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0008817/2022	AMANAT	BINI MISHRA	ANGUL SADAR PS /925 /2020
		VS	VS	()

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35	BLAPL/0008818/2022	STATE OF ODISHA BADRI NARAYAN PATRA VS	MOHENDRA KUMAR MOHAPATRO VS	// BAIDYANATHPUR /185 /2022 ()
36	BLAPL/0008819/2022	STATE OF ODISHA GAJAPATI NAG VS	MANAS KUMAR CHAND VS	// DHARAMGARH /162 /2022 ()
37	BLAPL/0008820/2022	STATE OF ODISHA PRASANT KUMAR SAHOO VS	MANAS KUMAR CHAND VS	// TOMANDO /171 /2022 ()
38	BLAPL/0008821/2022	STATE OF ODISHA NILKAMAL BISWAS VS	SANJEEV UDGATA VS	// ORKEL /142 /2020 ()
39	BLAPL/0008822/2022	STATE OF ODISHA PARVEEZ ALLAM @ PARVEEZ VS	SUCHIT KUMAR NAYAK VS	// JEYPORE SADAR /302 /2021 ()
40	BLAPL/0008823/2022	STATE OF ODISHA SHANKAR SHAW VS	SMRUTI RANJAN MOHAPATRA VS	// ANGUL SADAR PS /598 /2022 ()
41	BLAPL/0008824/2022	STATE OF ODISHA A.BIGHNESWAR RAO DORA VS	JYOTIRMAYA SAHOO VS	// BERHAMPUR SADAR /273 /2022 ()
42	BLAPL/0008825/2022	STATE OF ODISHA RABI NAYAK VS	RAGHUNATH BISWAL VS	// KOSAGUMUDA /105 /2022 ()
43	BLAPL/0008826/2022	STATE OF ODISHA BALARAM SWAIN VS	SATYABRATA MOHANTY VS	// //0 ()
44	BLAPL/0008827/2022	STATE OF ODISHA DUSHMANTA DAS VS	TAPAS KUMAR ACHARYA VS	// BERHAMPUR SADAR /193 /2022 ()
45	BLAPL/0008828/2022	STATE OF ODISHA SESHADEB RANA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// REAMAL /382 /2022 () //

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46	BLAPL/0008829/2022	RABI DAS @ KALIA BHOI @ KALIA DAS VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	GOP /81 /2022 () //
47	BLAPL/0008830/2022	SANKAR DAS VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	ASKA /290 /2022 () //
48	BLAPL/0008831/2022	MINAKETAN MOHANTY VS STATE OF ODISHA	DASARATHI DASH VS	/ /0 () //
49	BLAPL/0008832/2022	ASHISH KUMAR NAYAK VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	/ /0 () //
50	BLAPL/0008833/2022	SUSHIL TUTI VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	RAJGANGPUR /135 /2012 () //
51	BLAPL/0008834/2022	SACHIN RUNA RAO THETE VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KORAPUT GRPS /11 /2022 () //
52	BLAPL/0008835/2022	ANIL DAS VS STATE OF ODISHA	H.S.MISHRA VS	ASKA /3 /2020 () //
53	BLAPL/0008836/2022	TAPA @ TOPA @ PURUSHOTTAM BHUTIA VS STATE OF ODISHA	AMIT KUMAR NATH VS	KANDHEIGOLE /150 /2021 () //
54	BLAPL/0008837/2022	LAXMAN BHUYAN VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	MARINE PST TALCHUA /33 /2022 () //
55	BLAPL/0008838/2022	GOKULA DEEP VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	/ /0 () //
56	BLAPL/0008839/2022	TAPAN KUMAR PRADHAN VS STATE OF ODISHA	JYOTIR MAYA SAHOO VS	DHARMASALA /485 /2022 () //
57	BLAPL/0008840/2022	HRUSIKESH THAPA @ AMJAT THAPA	BHABANI SHANKAR DASPARIDA	RAMPUR (SONEPUR) /37 /2022

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0008841/2022	DAYANIDHI SAHOO	PRAKASH KUMAR SAMAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0008842/2022	MANNU KUMAR	ANIRUDHA DAS	KESINGA /408 /2021
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0008843/2022	VIJENDRA KUMAR	RAJIB LOCHAN PATNAIK	MACHHKUND /68 /2020
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0008844/2022	JATIA @ SUROJ @ SURATHA JENA	JAYANTA KUMAR MAJHI	SAHADEV KHUNTA /226 /2022
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0008845/2022	GADA CHATEI	JYOTIRMAYA SAHOO	RAMBHA (KHALLIKOTE) /203 /2022
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0008846/2022	GANESH PARIDA	BIRENDRA KUMAR NAYAK	BANSADA /175 /2021
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0008847/2022	SANTOSH KUMAR BALIARSINGH @ BABI	JITENDRA SAMANTARAY	JANKIA P.S. /282 /2022
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0008848/2022	GANGADHAR GOUDA	RAGHUNATH BISWAL	KOSAGUMUDA /62 /2022
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0008849/2022	SAPANI MOHANTY	DURGA PRASANNA MISHRA	NAUGAON /110 /2021
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0008850/2022	RABI DAS @ KALIA BHOI @ KALIA DAS	DEEPAK KUMAR DAS	GOP /36 /2022
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0008851/2022	RINKU DHIBAR	SIDHARTHA DAS	BAMBARI /21 /2022
		VS	VS	()

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69	BLAPL/0008852/2022	STATE OF ODISHA BHAGABATA DEHURY @ DEHURI VS	PRAHALLAD SAHU VS	// PHIRINGIA /59 /2021 ()
70	BLAPL/0008853/2022	STATE OF ODISHA RUBINA SAHU VS	RAJESH KUMAR MAHAPATRA VS	// BAIDYANATHPUR /18 /2022 ()
71	BLAPL/0008854/2022	STATE OF ODISHA SATYAJIT PADHI @ BABLU VS	DEVASHIS PANDA VS	// JASHIPUR /64 /2022 ()
72	BLAPL/0008855/2022	STATE OF ODISHA RAKESH MOHANTY @ RAKESH KUMAR MOHANTY SMRUTI RANJAN ROUT VS	VS	// NAYAPALLI P.S. /562 /2022 ()
73	BLAPL/0008856/2022	STATE OF ODISHA HRUSIKESH PATRA @ HRUSI VS	BASANTA KUMAR DAS VS	// DHARAKOT PS /34 /2015 ()
74	BLAPL/0008857/2022	STATE OF ODISHA JHARANA NAIK VS	SARAT KUMAR JENA VS	// //0 ()
75	BLAPL/0008858/2022	STATE OF ODISHA RAJA ARDHENDU SEKHAR MOHANTY VS	DEVASHIS PANDA VS	// SAHID NAGAR P.S. /328 /2022 ()
76	BLAPL/0008859/2022	STATE OF ODISHA AJIT JENA VS	SATYA MOHANTY VS	// KALINGA NAGAR /145 /2021 ()
77	BLAPL/0008860/2022	STATE OF ODISHA JAGA DAS VS	LAXMIDHAR MOHAPATRA VS	// //0 ()
78	CMAPL/0000427/2022	STATE OF ODISHA KHAGESWAR SWAIN VS	ADV. VS	// ()
79	CMAPL/0000428/2022	DIRECTOR(R AND R)AND EX OFFICIO ADDL. SECY. TO GOVT.,R AND D.M DEPT. CHANDMAL SHARMA VS	ADV. VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CMAPL/0000429/2022	V.C.,UTKAL UNIVERSITY,BBSR VS DR.BASANT KUMAR	ADV. VS	// 0 //
81	CMP/0000888/2022	SANTILATA SWAIN VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
82	CMP/0000889/2022	NITAI DIGAR VS NIMAI DIGAR	SUJATA DASH VS	// 0 //
83	CMP/0000890/2022	SHANKARLAL PATWARI VS BHABANI PANDA @ DAS	DAYANANDA MOHAPATRA VS	// 0 //
84	CMP/0000891/2022	NALINI RANJAN JENA VS BANITA KUMARI JENA	PRAFULLA KUMAR KAR VS	// 0 //
85	CONTC/0005641/2022	KAILASH CHANDRA SAHOO VS SANJEEV KUMAR CHADHA,IFS	ADV. VS	// 0 //
86	CONTC/0005642/2022	ASHALATA SAHOO VS DR.GHANASHYAM BEHERA,BLOCK PUBLIC HEALTH OFFICER,CHC,BANTALA	ADV. VS	// 0 //
87	CONTC/0005643/2022	SUKADEV BADHAI VS SARANGADHARA BARIHA	ADV. VS	// 0 //
88	CONTC/0005644/2022	BIMBADHAR NAYAK VS SUBHADARSINI JOSHI,TAHASILDAR,KANIKA	ADV. VS	// 0 //
89	CONTC/0005645/2022	MD. ANWAR VS ALOK PATEL,TAHASILDAR,BARBIL	ADV. VS	// 0 //
90	CONTC/0005646/2022	PRADEEP MOHAN KHORA VS ABDAAL M.AKHTAR,IAS	ADV. VS	// 0 //
91	CONTC/0005647/2022	MAHENDRA KUMAR PATNAIK	ADV.	//

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		VS	VS	()
92	CONTC/0005648/2022	DR.UDDHABACHANDRA MAJHI, I.A.S. GAYATRI MISHRA	adv.	//
		VS	VS	()
93	CONTC/0005649/2022	DR.UDDHABA CHANDRA MAJHI, I.A.S. BIDYADHAR SABAR	ADV	//
		VS	VS	()
94	CONTC/0005650/2022	STATE OF ODISHA JANMEJAYA DASH	ADV	//
		VS	VS	()
95	CONTC/0005651/2022	BHASKAR JYOTI SHARMA, I.A.S. SANTOSH KUMAR ACHARYA	ADV	//
		VS	VS	()
96	CONTC/0005652/2022	SUNIL KUMAR BANSAL, I.P.S. SAKUNTALA PATTANAYAK	ADV	//
		VS	VS	()
97	CONTC/0005653/2022	PURNA CHANDRA SETHI, DISTRICT EDU OFFICER, KEONJHAR SANTOSH KUMAR NAYAK	ADV	//
		VS	VS	()
98	CONTC/0005654/2022	RAJ KUMAR SHARMA, I.A.S. PRADIP KUMAR MOHANTY	SUBIR PALIT	//
		VS	VS	()
99	CONTC/0005655/2022	TAHASILDAR,KHAIRA PRADIP KUMAR MOHANTY	SUBIR PALIT	//
		VS	VS	()
100	CONTC/0005656/2022	TAHASILDAR, KHAIRA PRADIP KUMAR MOHANTY	SUBIR PALIT	//
		VS	VS	()
101	CONTC/0005657/2022	TAHASILDAR, KHAIRA PRADIP KUMAR MOHANTY	SUBIR PALIT	//
		VS	VS	()
102	CRLA/0000771/2022	TAHASILDAR, KHAIRA MINI @ GOPINATH DALEI	SARADA PRASAD DASH	RAMACHANDAPUR /151 /2022
		VS	VS	()

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103	CRLA/0000772/2022	STATE OF ODISHA JIBARDHAN SAHU VS	BISWARANJAN DALAI VS	// KULABIRA /122 /2022 ()
104	CRLA/0000773/2022	STATE OF ODISHA BALABHADRA BEHERA @ BALIA VS	SANJIB KUMAR BHANJADEO VS	// TANGI (KHURDA) /146 /2015 ()
105	CRLA/0000774/2022	STATE OF ODISHA JITU APAT VS	SATYAJIT MUKHERJEE VS	// NAYAKOT /42 /2020 ()
106	CRLA/0000775/2022	STATE OF ODISHA SITAKANTA CHAMPATI @ JUBULA VS	BHAKTA BHUSHAN BARIK VS	// DHAULI PS /173 /2022 ()
107	CRLMA/0000250/2022	STATE OF ODISHA CHOUDHURI MAHANTA VS	ADV VS	// KEONJHAR SADAR /130 /2014 ()
108	CRLMC/0002512/2022	STATE OF ODISHA SRIKARA JENA VS	PARTHA SARATHI DAS VS	// KODALA /16 /2007 ()
109	CRLMC/0002513/2022	STATE OF ODISHA GAYADHAR PARIDA VS	AMITAV TRIPATHY VS	// FATEGARH /128 /2021 ()
110	CRLMC/0002514/2022	STATE OF ODISHA K.SURIYA RAO@SURI VS	JYOTIRMAYA SAHOO VS	// BERHAMPUR TOWN /202 /2016 ()
111	CRLMC/0002515/2022	STATE OF ODISHA MUSKAN PARWEEN VS	SAMVIT MOHANTY VS	// JAGATSINGPUR /567 /2022 ()
112	CRLMC/0002516/2022	STATE OF ODISHA DREAMS DARUBRAHMA ENTERTAINMENT PVT. LTD VS	DARADA PRASAD DASH VS	// / /0 ()
113	CRLMC/0002517/2022	STATE OF ODISHA PRADIPTA KUMAR SARANGI VS	PRADEEP KUMAR MOHANTY VS	// / /0 ()
		STATE OF ODISHA		//

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114	CRLMC/0002518/2022	DHANU MAJHI VS STATE OF ODISHA	SATYAJIT MUKHERJEE VS	DAITARI /26 /2022 () //
115	CRLMC/0002519/2022	KAPILENDRA SINDARAI VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	/ /0 () //
116	CRLMC/0002520/2022	ASHISH KUMAR SAHA VS STATE OF ODISHA	KAJAL SAHOO VS	BARIPADA TOWN /63 /2022 () //
117	CRLMC/0002521/2022	MADHAV PRADHAN VS STATE OF ODISHA	BIDYADHAR MANSINGH VS	JATNI P.S. /237 /2022 () //
118	CRLMC/0002522/2022	MADHAV PRADHAN VS STATE OF ODISHA	BIDYADHAR MANSINGH VS	JATNI P.S. /237 /2022 () //
119	CRLMC/0002523/2022	SANTOSH KUMAR PRADHAN VS STATE OF ODISHA	BIDYADHAR MANSINGH VS	JATNI P.S. /237 /2022 () //
120	CRLMC/0002524/2022	KAILASH AGRAWALLA@KAILASH CHANDRA AGRAWAL VS STATE OF ODISHA	SWOLK KUMAR DASH VS	BHUBAN /102 /2014 () //
121	CRLMC/0002525/2022	KUTULI NAYAK@ISWAR VS STATE OF ODISHA	SIDHARTHA SANKAR RAY 2 VS	ASKA /209 /2007 () //
122	CRLMC/0002526/2022	KAMALA@KAMALA DEVI VS STATE OF ODISHA	SIDHARTHA SANKAR RAY 2 VS	BHUBANESWAR G.R.P.S. /104 /2020 () //
123	CRLMC/0002527/2022	BANAMALI PRADHAN VS STATE OF ODISHA	MANAS CHAND VS	DIGAPAHANDI /41 /2012 () //
124	CRLMC/0002528/2022	SANJAY KUMAR VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	/ /0 () //
125	CRLMC/0002529/2022	RABINDRA NATH SAHOO	DEBASHIS ROUSTRAY	LINGARAJ P.S. /31 /2005

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		VS	VS	()
		STATE OF ODISHA		//
126	CRLMC/0002530/2022	HEMANTA PANIGRAHI@HEMANTA KUMAR PANIGRAHI	SUMIYA RANJAN DAS	SINGLA /62 /2021
		VS	VS	()
		STATE OF ODISHA		//
127	CRLMC/0002531/2022	PRASANT@PRASANTA PRADHAN	ARUN KUMAR DAS 1	GONDIA /11 /2017
		VS	VS	()
		STATE OF ODISHA		//
128	CRLMC/0002532/2022	ARU@AUROBINDA BEHERA	ARUN KUMAR DAS 1	DHENKANAL SADAR /596 /2018
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMC/0002533/2022	HARIHARA@HARIHAR SAHOO	PRAVASH CHANDRA JENA	ATHGARH /4 /2022
		VS	VS	()
		STATE OF ODISHA		//
130	CRLMC/0002534/2022	GOLAKHA CHANDRA PRADHAN	JAJATI KESHARI KHUNTIA	KENDRAPARA SADAR /321 /2016
		VS	VS	()
		STATE OF ODISHA		//
131	CRLMC/0002535/2022	SARANGADHAR NAYAK	MANORANJAN MISHRA	AUL /206 /2021
		VS	VS	()
		STATE OF ODISHA		//
132	CRLMC/0002536/2022	SUSHRIT KUMAR MISHRA	KOUSIK ANANDA GURU	/ /0
		VS	VS	()
		KRUTIKA PANDA		//
133	CRLMC/0002537/2022	BIJAY KETAN PRADHAN	BIJAYA KUMAR RAGADA	JHARBANDH /125 /2022
		VS	VS	()
		STATE OF ODISHA		//
134	CRLMC/0002538/2022	SASADHAR PATI	SUBASH CHANDRA RATH	SAHID NAGAR P.S. /510 /2016
		VS	VS	()
		STATE OF ODISHA		//
135	CRLMP/0001869/2022	BHOGI SATYA SWAROOP	SANKARACHARYA CHOUDHURY	/ /0
		VS	VS	()
		BHOGI DIVIJA		//
136	CRLMP/0001870/2022	RANJIT PANIGRAHI	AMITAV TRIPATHY	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMP/0001871/2022	STATE OF ODISHA SACHIDANANDA DEHURY VS	SAROJ RANJAN SUBUDHI VS	// /0 ()
138	CRLMP/0001872/2022	STATE OF ODISHA M/S.EVOS BUILDCON PVT.LTD,KHURDA VS	GOPINATH MISHRA VS	// /0 ()
139	CRLMP/0001873/2022	STATE OF ODISHA SARAT KUMAR SAHOO VS	SATYAJIT MUKHERJEE VS	// /0 ()
140	CRLMP/0001874/2022	SUPERINTENDENT OF POLICE,(RURAL),CUTTACK DEBABRATA PAIKRAY VS	PRADEEP KUMAR MOHAPATRA VS	// /0 ()
141	CRLMP/0001875/2022	STATE OF ODISHA AKSHAYA KHANDELWAL VS	LALITENDU MISHRA VS	// /0 ()
142	CRLMP/0001876/2022	STATE OF ODISHA MAHADEV PUJARI VS	SUDARSAN BEHERA VS	// /0 ()
143	CRLMP/0001877/2022	STATE OF ODISHA SITARANI PATTNAIK@SAHU VS	HARIPAD MOHANTY VS	// /0 ()
144	CRLMP/0001878/2022	STATE OF ODISHA BHAGYASHREE SETHI VS	NARESH CH. JENA VS	// /0 ()
145	CRLMP/0001879/2022	STATE OF ODISHA ANTARYAMI RANA VS	KURESH PRASAD DASH VS	// /0 ()
146	CRLMP/0001880/2022	STATE OF ODISHA SANATANA BARIK VS	SANJIB KUMAR BHANJADEO VS	// /0 ()
147	CRLMP/0001881/2022	STATE OF ODISHA DEBJYOTI PATNAIK VS DEPUTY COMMISSIONER OF POLICE,CUTTACK	RAJJEET ROY VS	// /0 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMP/0001882/2022	PITABAS BARIK VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	//0 0 //
149	CRLREV/0000433/2022	CHINMAYA CHIRASUNDAR JENA VS BHRAMARBARA BALIARSINGH MOHAPATRA	GANESH PRASAD SAMAL VS	//0 0 //
150	CRLREV/0000434/2022	SUBASH CHANDRA RATH VS STATE OF ODISHA(VIG.)	DEVASHIS PANDA VS	SAMBALPUR VIGILANCE /6 /2014 0 //
151	MACA/0000445/2022	BAJAJ ALLIANZ G.I.CO. LTD. VS SABITRI BEHERA	G.P.DUTTA VS	// 0 //
152	MACA/0000446/2022	BAJAJ ALLIANZ G.I.CO. LTD. VS MANOJ KUMAR BEHERA @ MANORANJAN BEHERA	G.P DUTTA VS	// 0 //
153	MACA/0000447/2022	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. VS PRANABANDHU MAJHI	G.P.DUTTA VS	// 0 //
154	MACA/0000448/2022	THE ORIENTALINSURANCE CO.LTD. VS SANKAR BHOI	G.P DUTTA VS	// 0 //
155	MACA/0000449/2022	THE ORIENTAL INSURANCE CO. LTD. VS BASANTI SWAIN	G.P DUTTA VS	// 0 //
156	MACA/0000450/2022	BAJAJ ALLIANZ G.I.CO. LTD. VS SEBATI NAYAK	G.P DUTTA VS	// 0 //
157	MACA/0000451/2022	M/S. NEW INDIA ASSURANCE CO. LTD. VS UPENDRA PRADHAN @ DALABEHERA	BIVASH CHANDRA SINGH VS	// 0 //
158	MACA/0000452/2022	THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD. VS ANJALI SARANGI	G.P.DUTTA VS	// 0 //
159	RPFAM/0000213/2022	SK.NIAZULLA	KSHIROD KIMAR ROUT	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	RPFAM/0000214/2022	SHAMA PERWIN BHUBANANANDA SINGH	BIDESHI KUMAR GHADEI	//
		VS	VS	0
161	RSA/0000214/2022	RANJITA KHUNTIA @ SINGH DHUNA PARIDA	AJIT CHANDRA MOHAPATRA	//
		VS	VS	0
162	RVWPET/0000221/2022	TRINATH PARIDA M/S. BAJAJ ALLIANZ G.I.CO. LTD.	G.P. DUTTA	//
		VS	VS	0
163	RVWPET/0000222/2022	MAHAMAYA PARHI COMMISSIONER OF SALES TAX, ODISHA	D. BEHURA, SR.S.C.(C.T.)	//
		VS	VS	0
164	RVWPET/0000223/2022	M/S. KONARK GAS AND TOOLS COMMISSIONER OF SALES TAX, ODISHA	D. BEHURA, SR.S.C.(C.T.)	//
		VS	VS	0
165	RVWPET/0000224/2022	M/S. KONARK GAS AND TOOLS STATE OF ODISHA	D. BEHURA, SR.S.C.(C.T.)	//
		VS	VS	0
166	RVWPET/0000225/2022	M/S. KANSAI NEROLAC PAINTS LTD. MINATI BISWAL	G.A.R.DORA	//
		VS	VS	0
167	RVWPET/0000226/2022	STAE OF ODISHA MAHANADI COALFIELDS LTD.	S.D.DAS	//
		VS	VS	0
168	TRP(C)/0000341/2022	M/S. SHREEKRUPA PROJECT LTD. RASHMITA ACHARYA	SIRISH CHANDRA TRIPATHY	//
		VS	VS	0
169	TRP(C)/0000342/2022	SUBRAT KUMAR NAIK JAYASHREE PADHI	JYOTIRMAYA SAHOO	//
		VS	VS	0
170	TRP(C)/0000343/2022	BAIDYANATH PADHI SUBHRAJYOTI SAHOO	CHITTA RANJAN SAHU	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	TRP(C)/0000344/2022	RAJ KISHOR BEHERA SNEHALATA BARIK VS CHIRANJIT BARIK	AMITAV TRIPATHY VS	// // 0 //
172	WA/0001196/2022	GOURANG CHANDRA PRADHAN VS CHITTARANJAN MOHAPATRA	AKSHAYA KUMAR PANDEY VS	// 0 //
173	WA/0001197/2022	STATE OF ODISHA VS MURALI SETHI	DHANANJAYA MUND, AGA VS	// 0 //
174	WA/0001198/2022	STATE OF ODISHA VS ISHWARA CHANDRA PRADHAN	DHANANJAYA MUND, AGA VS	// 0 //
175	WA/0001199/2022	NARAYAN DASH VS BHABANI SANKAR ACHARYA	ADV. VS	// 0 //
176	WA/0001200/2022	STATE OF ODISHA VS DR. ANANTA KUMAR MOHAPATRA	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
177	WP(C)/0023325/2022	SUDHIR KUMAR PADHI VS STATE OF ORISSA	MANAS PATI VS	// 0 //
178	WP(C)/0023326/2022	KAILASH CHANDRA DAS VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
179	WP(C)/0023327/2022	PABITRA KUMAR NAYAK VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
180	WP(C)/0023328/2022	RANJIT KUMAR BEHERA VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
181	WP(C)/0023329/2022	ARABINDA PARIDA @ AUROBINDA PARIDA VS STATE OF ODISHA	S.SUDHANSU KUMAR SUBUDHI VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0023330/2022	SUSANTA MOHAPATRA VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
183	WP(C)/0023331/2022	AKSHYA KUMAR CHAND VS UTKAL GRAMEEN BANK, BALANGIR	S.K.SAMAL VS	// 0 //
184	WP(C)/0023332/2022	BIBHUTI BHUSHAN SAHOO VS R.T.O., DHENKANAL	PRAFULLA KUMAR MAHAPATRA VS	// 0 //
185	WP(C)/0023333/2022	DEBARAJ BEHERA VS THE COLLECTOR CUM LAO, DHENKANAL	NALINI KUMAR JENA VS	// 0 //
186	WP(C)/0023334/2022	NARAHARI MAHALIK VS SUPDT. OF POLICE, BALASORE	GYANARANJAN SETHI VS	// 0 //
187	WP(C)/0023335/2022	PRAVAT JENA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
188	WP(C)/0023336/2022	NIKITA PALO VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
189	WP(C)/0023337/2022	BASANTI ROUL VS STATE OF ODISHA	DHARMENDRA SETHY VS	// 0 //
190	WP(C)/0023338/2022	PABAN KUMAR MAJHI VS STATE OF ORISSA	J.K.MISHRA 2 VS	// 0 //
191	WP(C)/0023339/2022	ASHOK KUMAR DAS VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
192	WP(C)/0023340/2022	CHOWDHURY SANJAY DASH VS RASHMITA PRADHAN	SUJIT LAL VS	// 0 //
193	WP(C)/0023341/2022	BIMALENDU PRADHAN	MOHIT AGARWAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0023342/2022	SANTOSH KUMAR MULI	NALINI KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0023343/2022	GIRISH CHANDRA PAL	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0023344/2022	SANJUKTA MISRA	PRASANTA KUMAR DAS	//
		VS	VS	0
		ADDL.CUM JOINT COMMISSIONER,SETTLEMENT AND CONSOLIDATION		//
197	WP(C)/0023345/2022	JAPAN KUMAR SAHOO	SANJIB MOHANTY	//
		VS	VS	0
		THE VICE CHANCELLOR UTKAL UNIVERSITY, BBSR		//
198	WP(C)/0023346/2022	BATA KRUSHNA DAS	LAKSMIDHAR KABI	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0023347/2022	PRAFULLA KUMAR TRIPATHY	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0023348/2022	BALARAM APNIGRAHY	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0023349/2022	BIJAYA KUMAR BEHERA	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0023350/2022	SARAT KUMAR NAYAK	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0023351/2022	SUKURU PRADHAN	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0023352/2022	BINOD BIHARI BEHERA	RAJIV KUMAR MAHANTA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0023353/2022	STATE OF ODISHA DAMADAR SAHOO VS	SIDHARTHA SANKAR RAY VS	// // ()
206	WP(C)/0023354/2022	STATE OF ODISHA TARINI AUTO SPARES VS	SIDHARTHA RAY VS	// // ()
207	WP(C)/0023355/2022	PRINCIPAL COMMISSIONER OF INCOME TAX, SAMBALPUR BATAKRUSHNA PRADHAN VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
208	WP(C)/0023356/2022	STATE OF ODISHA JAYA CHANDRA BEHERA VS	CHITRASEN PARIDA VS	// // ()
209	WP(C)/0023357/2022	PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, ODISHA SAMBHUNATH SETHI VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
210	WP(C)/0023358/2022	STATE OF ODISHA SRINATH BARIK VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
211	WP(C)/0023359/2022	STATE OF ODISHA JAYA CHANDRA BEHERA VS	CHITRASEN PARIDA VS	// // ()
212	WP(C)/0023360/2022	PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, ODISHA DR. BANAPRAVA PARIDA VS	KUNAL KUMAR SWAIN VS	// // ()
213	WP(C)/0023361/2022	STATE OF ODISHA RATNAKAR PARIDA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
214	WP(C)/0023362/2022	STATE OF ODISHA DHIRENDRANATH MANDAL VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
215	WP(C)/0023363/2022	STATE OF ODISHA JAYA CHANDRA BEHERA VS PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, ODISHA	CHITRASEN PARIDA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0023364/2022	GOPAL CHANDRA JENA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
217	WP(C)/0023365/2022	SHAIKH RAHEMATULLA VS VC., UTKAL UNIVERSITY, BBSR	NIHAR RANJAN MOHANTY VS	// 0 //
218	WP(C)/0023366/2022	DAMODAR BISWAL VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
219	WP(C)/0023367/2022	DR.SACHINDRA KUMAR DASH VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
220	WP(C)/0023368/2022	PUSPA MOHANTY VS OPSC, CUTTACK	DINESH KUMAR PATRA VS	// 0 //
221	WP(C)/0023369/2022	SATYAPRIYA BADAPANDA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
222	WP(C)/0023370/2022	PUSPANJALI NATHSHARMA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
223	WP(C)/0023371/2022	SHRIRAM TRANSPORT FINANCE LTD.,CHENNAI VS STATE OF ODISHA	ASIT KUMAR JENA VS	// 0 //
224	WP(C)/0023372/2022	ASIT KUMAR SAMAL VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	// 0 //
225	WP(C)/0023373/2022	M/S SATYASAI ENGINEERING COLLEGE, BALASORESOMANATH MISHRA VS ESIC, BBSR	VS	// 0 //
226	WP(C)/0023374/2022	GOBINDA CHANDRA PATTANAYAK VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //
227	WP(C)/0023375/2022	SUDARSHAN JENA	JAYANTA KUMAR MAJHI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0023376/2022	SRIKANTA MAITY @ SRIMANTA MAITY	JAYANTA KUMAR MAJHI	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0023377/2022	BRAJAGOPAL GOCHHAYAT	JAYANTA KUMAR MAJHI	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0023378/2022	KARTIK CHANDRA MALI	JAYANTA KUMAR MAJHI	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0023379/2022	BICHITRA KUMAR PRADHAN	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0023380/2022	PRASANTA KUMAR GIRI	JAYANTA KUMAR MAJHI	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0023381/2022	ANIL KUMAR SENAPATI	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0023382/2022	LAXMIKANTA MAITY	JAYANTA KUMAR MAJHI	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0023383/2022	BICHITRA KUMAR PRADHAN	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0023384/2022	ABHIRAM DAS	JAYANTA KUMAR MAJHI	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0023385/2022	PRINCIPAL IN CHARGE CUM SECY. OF BAHUGRAM DEERESKUMAR RATH	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0023386/2022	SANGITA PARIDA	BIJAYA KUMAR DASH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0023387/2022	THE VICE CHANCELLOR, BPUT, ROURKELA SIBA PRASAD DUBEY VS UNION OF INDIA	SUBASH CH PANI VS	// // ()
240	WP(C)/0023388/2022	PRAMOD KUMAR BEHERA VS THE STATE OF ORISSA	ANUP KUMAR BOSE VS	// ()
241	WP(C)/0023389/2022	SAINDRI PADHAN @ SAHOO VS JHATAKA SAHOO	PRADEEP KUMAR KHUNTIA VS	// ()
242	WP(C)/0023390/2022	ABINASH KUMAR PRADHAN VS STATE OF ODISHA	PRASHANT KUMAR SAHOO VS	// ()
243	WP(C)/0023391/2022	M/S. ROURKELA ENTERPRISES VS STATE OF ODISHA	G.C.MOHANTY VS	// ()
244	WP(C)/0023392/2022	NALINI KUMAR SWAIN VS STATE OF ODISHA	KAMAL BEHARI PANDA VS	// ()
245	WP(C)/0023393/2022	GIDITURI SRIDEVI @ SREEDEVI G @ G. SRIDEVI VS GIDITURI VENKATAB SATYA PRASAD	DIPTI RANJAN BHOKTA VS TUKUNA KUMAR MISHRA	// ()
246	WP(C)/0023394/2022	SANDHYA RANI PATTANAYAK VS STATE OF ODISHA	PRABIR KUMAR RAY VS	// ()
247	WP(C)/0023395/2022	PALAU JHANKAR @ NAIK VS ADDL. COMMNR., CONSOLIDATION AND SETTLEMENT, SAMBALPUR	DILIP KUMAR SAHU VS	// ()
248	WP(C)/0023396/2022	RAM PRASAD BEHERA VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// ()
249	WP(C)/0023397/2022	SASANKA SEKHAR RAY VS STATE OF ODISHA	UMESH CHANDRA PATNAIK VS	// ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0023398/2022	BASANTA KUMAR PARIDA VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //
251	WP(C)/0023399/2022	DURGA PRASAD DASH VS STATE OF ODISHA	DEBADATTA MOHANTY VS	// 0 //
252	WP(C)/0023400/2022	JAGADISH TANTI VS OUAT, BBSR	MOHAMMAD AKRAM VS	// 0 //
253	WP(C)/0023401/2022	CHINTAMANI SAHU VS STATE OF ODISHA	PRABHAT KUMAR DASH VS	// 0 //
254	WP(C)/0023402/2022	GAGAN BIHARI MOHAPATRA VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
255	WP(C)/0023403/2022	ALOK SAHOO VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
256	WP(C)/0023404/2022	BIANA APRABHAN RANASINGH VS THE COLLECTOR, KANDHAMAL	BHAGABAT PRASAD RATH VS	// 0 //
257	WP(C)/0023405/2022	SAILABALA MOHANTY VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
258	WP(C)/0023406/2022	SUKANTI CHAND VS STATE OF ODISHA	LALIT NARAYAN PATTANAIAK VS	// 0 //
259	WP(C)/0023407/2022	UTKAL KHUNTIA @ UTKAL KISHORE KHUNTIA VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
260	WP(C)/0023408/2022	GIRISH KANTA MOHANTY VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
261	WP(C)/0023409/2022	SOFIA PARVIN	GOPINATH MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	WP(C)/0023410/2022	STATE OF ODISHA BASUDEV MUDULI	ABHILASH MISHRA	//
		VS	VS	0
263	WP(C)/0023411/2022	STATE OF ODISHA OMFED EMPLOYEES UNION, CUTTACK	DR.TAHALI CHARAN MOHANTY	//
		VS	VS	0
264	WP(C)/0023412/2022	MD, OMFED, BBSR SASHIKANTA MALICK	SATYABRATA SENAPATI	//
		VS	VS	0
265	WP(C)/0023413/2022	STATE OF ODISHA BIJAYA KUMAR BEHERA	LAMBODOR ACHARI	//
		VS	VS	0
266	WP(C)/0023414/2022	STATE OF ODISHA MOHAN MAITY	AYUSMAN MAHANTA	//
		VS	VS	0
267	WP(C)/0023415/2022	STATE OF ODISHA CHANDAN KUMAR PAHADI	AYUSMAN MAHANTA	//
		VS	VS	0
268	WP(C)/0023416/2022	STATE OF ODISHA ARUP KUMAR PATI	CHANDI PRASAD SAHANI	//
		VS	VS	0
269	WP(C)/0023417/2022	UNION OF INDIA SWAPNA RANI NAYAK	DIGAMBAR SETHI	//
		VS	VS	0
270	WP(C)/0023418/2022	STATE OF ORISSA RANJAN KUMAR PANI	AMLANJYOTI ROUT	//
		VS	VS	0
271	WP(C)/0023419/2022	STATE OF ODISHA MOTILAL SAHU	RAJJEET ROY	//
		VS	VS	0
272	WP(C)/0023420/2022	CANARA BANK, BANGALORE PRAFULLA KUMAR ROUT	AMLANJYOTI ROUT	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0023421/2022	STATE OF ODISHA UPENDRANATH DAS VS	DILLIP KUMAR MOHAPATRA VS	// // ()
274	WP(C)/0023422/2022	STATE OF ORISSA PRAGATEE RANJAN MOHANTY VS	G.P.DUTTA VS	// // ()
275	WP(C)/0023423/2022	MD, ODISHA CONSTRUCTION CORPORATION LTD.,BBSR SUBODHA CHANDRA ROUTRAY VS	BASUDEV BARIK VS	// // ()
276	WP(C)/0023424/2022	STATE OF ODISHA ROSE MARY CONVENT SCHOOL, BALANGIR VS	REENA NAYAK VS	// // ()
277	WP(C)/0023425/2022	STATE OF ODISHA NANDINI SWAIN VS	BIBEKANANDA BHUYAN VS	// // ()
278	WP(C)/0023426/2022	STATE OF ODISHA EZEBELLA CR CHRISTODAS VS	REENA NAYAK VS	// // ()
279	WP(C)/0023427/2022	STATE OF ODISHA STATE OF ODISHA VS GOPINATH BISWAL	MANOJA KUMAR KHUNTIA, A.G.A. VS	// // ()
280	WPCRL/0000110/2022	SABITRI JENA VS THE SUB-DIVISIONAL MAGISTRATE,BALASORE	PRASANTA KUMAR MOHANTY - 2 VS	//0 // ()
281	ABLAPL/0011332/2022	HEMANTA KUMAR MOHAPATRA VS STATE OF ODISHA	SARADA PRASAD DASH VS	SORO /354 /2022 // ()
282	ABLAPL/0011333/2022	LAKSMIDHAR PARIDA @ LAXMIDHAR VS STATE OF ODISHA	MAHES DAS VS	PATTAMUNDAI /437 /2022 // ()
283	ABLAPL/0011334/2022	STATE OF ODISHA SISIR KANTA MAHAPATRA @ PINKY MAHAPATRA VS STATE OF ODISHA	KARUNAKAR RATH VS	GUNUPUR /153 /2022 // ()

ORISSA HIGH COURT

FILING REPORT AS ON :09/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	ABLAPL/0011335/2022	MANOJ KUMAR PANDA VS STATE OF ODISHA (EOW)	NEELAKANTHA PANDA VS	EOW,BHUBANESWAR /14 /2022 () //
285	ABLAPL/0011336/2022	KALIA SWAIN @ KALACHANDA SWAIN VS STATE OF ODISHA	SHAKTIDHAR MISHRA VS	CHANDANPUR /207 /2022 () //
286	ABLAPL/0011337/2022	SOMNATH RAY @ PRAHALLAD VS STATE OF ODISHA	GOKULANANDA PARIDA VS	barpalli /175 /2019 () //
287	ABLAPL/0011338/2022	BISWAJIT BEHERA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	DELANGA /203 /2022 () //
288	ABLAPL/0011339/2022	SANTOSH KUMAR GOCHHAYAT VS STATE OF ODISHA	SURESH KUMAR JENA VS	TALCHER TOWN /643 /2022 () //
289	ABLAPL/0011340/2022	JITU NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KANKADAHAD /115 /2022 () //
290	ABLAPL/0011341/2022	ANANDA SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	PAIKMAL /169 /2022 () //
291	ABLAPL/0011342/2022	KRUTIBASH SWAIN VS STATE OF ODISHA	SAMVIT MOHANTY VS	BIRIDI PS /55 /2016 () //
292	ABLAPL/0011343/2022	MANTU NAIK VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	TIKIRI /116 /2022 () //
293	ABLAPL/0011344/2022	GANESH PRADHAN VS STATE OF ODISHA	JAYADEBA BEHERA VS	NUAGAON /142 /2022 () //
294	ABLAPL/0011345/2022	MANAS KUMAR ROUT VS STATE OF ODISHA	AMULYA RATNA PANDA VS	Bamapada (Industrial Area) /180 /2019 () //
295	ABLAPL/0011346/2022	SASMITA MOHANTY	ACHYUTANANDA PATTNAIK	KHANDAGIRI P.S. /398 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :09/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
296	ABLAPL/0011347/2022	STATE OF ODISHA MANOJ CHOUDHURY	RAJENDRA NARAYAN ROUT	// PARADEEP /224 /2022
		VS	VS	()
297	ABLAPL/0011348/2022	STATE OF ODISHA KABI KISHOR JENA	BIBHU PRASAD CHHUALSINGH	// DELANGA /251 /2022
		VS	VS	()
298	ABLAPL/0011349/2022	STATE OF ODISHA SUBRAT DAS @ DASH	RAJIV KUMAR MAHANTA	// RAMPUR (SONEPUR) /118 /2021
		VS	VS	()
299	ABLAPL/0011350/2022	STATE OF ODISHA AJARUDDIN KHAN	PARSURAM DAS	// TANGI (KHURDA) /440 /2022
		VS	VS	()
300	ABLAPL/0011351/2022	STATE OF ODISHA ANANDA PATTNAIK @ PATTNAYAK	JAGABANDHU SAHU	// BOLANGIR TOWN /45 /2022
		VS	VS	()
301	ABLAPL/0011352/2022	STATE OF ODISHA PRAVAT KUMAR BEHERA	ADHIRAJ MOHANTY	// NAYAKOT /72 /2022
		VS	VS	()
302	ABLAPL/0011353/2022	STATE OF ODISHA PRATAP CHANDRA SAHOO	ADHIRAJ MOHANTY	// NAYAKOT /72 /2022
		VS	VS	()
303	ABLAPL/0011354/2022	STATE OF ODISHA PRATAP CHANDRA SAHOO	ADHIRAJ MOHANTY	// NAYAKOT /71 /2022
		VS	VS	()
304	ABLAPL/0011355/2022	STATE OF ODISHA PRAVAT KUMAR BEHERA	ADHIRAJ MOHANTY	// NAYAKOT /71 /2022
		VS	VS	()
305	ABLAPL/0011356/2022	STATE OF ODISHA BALARAM PANAKA	UMAKANTA BARIK	// RAIGHAR /178 /2022
		VS	VS	()
306	ABLAPL/0011357/2022	STATE OF ODISHA SATYAPRAKASH SWAIN	JAYADEBA BEHERA	// RANPUR /206 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :09/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	ABLAPL/0011358/2022	STATE OF ODISHA SRITAM JENA VS	SUKANTA KUMAR DALAI VS	// BAGHAMARI /72 /2022 ()
308	ABLAPL/0011359/2022	STATE OF ODISHA GARGABA @ GARGAB PRASAD BAGARTY VS	SACHIDANANDA PADHEE VS	// BARGARH SADAR /15 /2012 ()
309	ABLAPL/0011360/2022	STATE OF ODISHA BABU @ SAYEED SAIF ALLI VS	ASIT KUMAR JENA VS	// KHURDA ROAD G.R.P.S. /29 /2022 ()
310	ABLAPL/0011361/2022	STATE OF ODISHA PADMAN BHATRA VS	SUBODH KUMAR MOHANTY VS	// ORKEL /83 /2016 ()
311	ABLAPL/0011362/2022	STATE OF ODISHA SANJEEB KUMAR DAS VS	SUKANTA KUMAR DALAI VS	// BADAMBADI /141 /2017 ()
312	ABLAPL/0011363/2022	STATE OF ODISHA TARAKANTA MALLIK VS	BINI MISHRA VS	// MADHUPATNA /256 /2022 ()
313	ABLAPL/0011364/2022	STATE OF ODISHA SAROJ KU SAHU VS	NIRANJAN PANDA VS	// KATARBAGA /70 /2022 ()
314	ABLAPL/0011365/2022	STATE OF ODISHA DEBA @ DEBENDRA KUMAR SAHOO @ DEBENDR SAHOO VS	SK. ZAFARULLA VS	// GOP /331 /2022 ()
315	ABLAPL/0011366/2022	STATE OF ODISHA BABAJI @ NARESH CHANDRA SAHOO VS	SK. ZAFARULLA VS	// GOP /331 /2022 ()
316	ABLAPL/0011367/2022	STATE OF ODISHA LIPUNA @ DIPAK KUMAR BEHERA VS	DEBASIS MISHRA VS	// KUMBHARAPARA /240 /2022 ()
317	ABLAPL/0011368/2022	STATE OF ODISHA BIKASH BARIK @ SILU VS	JAYANTA KUMAR MAJHI VS	// BASTA /193 /2022 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :09/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	ABLAPL/0011369/2022	BANSIDHAR PRADHAN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	CHHENDIPADA /313 /2020 () //
319	ABLAPL/0011370/2022	ANIL MUDULI VS STATE OF ODISHA	ANITA SAHOO VS	ODAGAON /136 /2022 () //
320	ABLAPL/0011371/2022	SUNIL KUMAR BARIK @ SUNIL VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	NAYAKOT /72 /2022 () //
321	ABLAPL/0011372/2022	SUNIL KUMAR BARIK @ SUNIL VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	NAYAKOT /71 /2022 () //
322	ABLAPL/0011373/2022	KUSU LENKA VS STATE OF ODISHA	ASHOK DAS VS	CHOUDWAR /410 /2022 () //
323	ABLAPL/0011374/2022	KALIA @ PABITRA KUMAR SAHOO VS STATE OF ODISHA	SALAUDDIN KHAN VS	PARJANG /404 /2022 () //
324	ABLAPL/0011375/2022	RAJKISHOR GHADEI @ RAJKISOR VS STATE OF ODISHA	ASWINI KUMAR MISHRA (3) VS	NAYAGARH /143 /2022 () //
325	ABLAPL/0011376/2022	PRASANT KUMAR SWAIN VS STATE OF ODISHA	SANJAY KUMAR PATTANAİK VS	TANGI /189 /2022 () //
326	ABLAPL/0011377/2022	SUDHIRA CHARAN SABAT VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /232 /2021 () //
327	ABLAPL/0011378/2022	MADAN MOHAN ROUT @ CHANDRA SEKHAR ROUT VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	PATTAMUNDAI /438 /2022 () //
328	ABLAPL/0011379/2022	RAMESH CHANDRA BISWAL VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /302 /2022 () //
329	ABLAPL/0011380/2022	JAGADISH BEHERA	RAJALAXMI BISWAL	TALCHER TOWN /635 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :09/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
330	ABLAPL/0011381/2022	RAJA GAHIR	JNYANANANDA PANDA	BHAWANIPATNA TOWN /364 /2022
		VS	VS	()
		STATE OF ODISHA		//
331	ABLAPL/0011382/2022	KALINGA BISWAL	PRAKASH KUMAR DALAI	KANAS /150 /2021
		VS	VS	()
		STATE OF ODISHA		//
332	ABLAPL/0011383/2022	MAMATA MOHAPATRA	SANTOSH KUMAR MAHANTY	SATYABADI /235 /2022
		VS	VS	()
		STATE OF ODISHA		//
333	ABLAPL/0011384/2022	ABHISHEK JAISWAL	B.N.MAHAPATRA	RARUAN /86 /2022
		VS	VS	()
		STATE OF ODISHA		//
334	ABLAPL/0011385/2022	GURU CHARAN BEHERA	SUBHRAJIT SAHOO	/145 /2022
		VS	VS	()
		STATE OF ODISHA		//
335	ABLAPL/0011386/2022	JAYPRAKASH SAHOO	SUDEEP KUMAR SARANGI	BADAGODA P.S. /198 /2022
		VS	VS	()
		STATE OF ODISHA		//
336	ABLAPL/0011387/2022	PRAFULLA DAS	PRADIPTA BEURA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
337	ABLAPL/0011388/2022	PITAMBAR SAHOO	SUDEEP KUMAR SARANGI	BADAGODA P.S. /198 /2022
		VS	VS	()
		STATE OF ODISHA		//
338	ABLAPL/0011389/2022	ZEENID SAMAD	TUKUNA KUMAR MISHRA	BRAJARAJNAGAR /252 /2022
		VS	VS	()
		STATE OF ODISHA		//
339	ABLAPL/0011390/2022	PREM @ LOKANATH SABAR	UMAKANATA BARIK	JUNAGARH /370 /2022
		VS	VS	()
		STATE OF ODISHA		//
340	ABLAPL/0011391/2022	BHAGABAN SAHOO	PRAVASH CHANDRA JENA	DELANGA /245 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :09/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	ABLAPL/0011392/2022	STATE OF ODISHA JAGABANDHU BARIK VS	KRUSHNA CHANDRA RATHA VS	// NAIKANI-DIHI /111 /2022 ()
342	ABLAPL/0011393/2022	STATE OF ODISHA PRATIK PATAJOSHI VS	BHABANI SHANKAR DASPARIDA VS	// JATNI P.S. /318 /2022 ()
343	ABLAPL/0011394/2022	STATE OF ODISHA RAKESH RANJAN JENA @ LUNA VS	DEBASNAN DAS VS	// NIALI /322 /2022 ()
344	ABLAPL/0011395/2022	STATE OF ODISHA MAHESWAR JENA VS	JAYANTA KUMAR MAJHI VS	// SAHADEV KHUNTA /226 /2022 ()
345	ABLAPL/0011396/2022	STATE OF ODISHA JUDHISTIRA BAGH VS	SANTOSH KUMAR DASH VS	// TIKIRI /105 /2022 ()
346	ABLAPL/0011397/2022	STATE OF ODISHA DUKHABANDHU BARAL VS	ARUN KUMAR DAS-1 VS	// DHENKANAL SADAR /390 /2022 ()
347	ABLAPL/0011398/2022	STATE OF ODISHA AMAR SAHOO @ AMARA SAHOO VS	PRAKASH KUMAR SAMAL VS	// / /0 ()
348	ABLAPL/0011399/2022	STATE OF ODISHA ABDESH RAJ VS	BYOMAKESH TRIPATHY VS	// MALKANGIRI /487 /2022 ()
349	ABLAPL/0011400/2022	STATE OF ODISHA RABI JENA VS	PRAVASH CHANDRA JENA VS	// DELANGA /245 /2022 ()
350	ABLAPL/0011401/2022	STATE OF ODISHA SURAJ PRASAD DAS VS	BIDYALOK MOHAPATRA VS	// COLLIERY /439 /2022 ()
351	ABLAPL/0011402/2022	STATE OF ODISHA HRUSHIKESH NAYAK VS STATE OF ODISHA	R.N.BISWAL VS	// PAHALA /161 /2022 () //

ORISSA HIGH COURT**FILING REPORT AS ON :09/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	ABLAPL/0011403/2022	BIJYA HARIJAN VS STATE OF ODISHA	RAGHUNATH BISWAL VS	KOSAGUMUDA /118 /2022 () //
353	ABLAPL/0011404/2022	PRAMOD KUMAR SAHOO @ PRAMOD SAHOO VS STATE OF ODISHA	PRAKASH KUMAR SAMAL VS	// /0 () //
354	ABLAPL/0011405/2022	TIPAN SAMAL VS STATE OF ODISHA	LAXMAN PRADHAN VS	RASOL /159 /2022 () //
355	ABLAPL/0011406/2022	TAPAN KUMAR RAY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	DELANGA /245 /2022 () //
356	ABLAPL/0011407/2022	HARIHARA BILAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /304 /2022 () //
357	ABLAPL/0011408/2022	GUMA @ SOMANATHA MAHAKUD VS STATE OF ODISHA	SATYA MOHANTY VS	R.UDAYAGIRI /154 /2021 () //
358	ABLAPL/0011409/2022	ANJIT MANGARAJ MOHAPATRA VS STATE OF ODISHA	LAXMIDHAR MAHANTA VS	PAHALA /155 /2022 () //

ORISSA HIGH COURT

MISC CASES FILED on :09/09/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	8/2022 WPC(OAB)/33/2018	KABITA NAYAK-MP	M/S.SHASHI BHUSAN JENA, S.BEHERA, M/S.SANDHYA
2	8/2022 WPC(OAB)/33/2018	KABITA NAYAK-MP	M/S.SHASHI BHUSAN JENA, S.BEHERA, M/S.SANDHYA
3	8/2022 WPC(OAB)/33/2018	KABITA NAYAK-MP	M/S.SHASHI BHUSAN JENA, S.BEHERA, M/S.SANDHYA
4	43/2022 RFA/252/2006	KRUSHAKBANDHU AGENCY-MP	M/S.MANOJ KU.MISHRA
5	44/2022 RFA/252/2006	KRUSHAKBANDHU AGENCY-MP	M/S.MANOJ KU.MISHRA
6	49/2022 OJC/2347/1997	LAL CHITARANJAN-MP	M/S.S.K.PADHI,B.K.SAHOO
7	50/2022 OJC/13526/1997	MANIKESWARI-MP	
8	202/2022 MATA/39/2018	AMRITA KAR@MOHAPATRA-MP	M/S.SATYANARAYAN MISHRS,B.K.PARIDA,M.B.SWA
9	203/2022 MATA/131/2022	ASWINI KUMAR DAS-MP	AMIT KUMAR NATH
10	222/2022 CONTC/5531/2022	AKSHAYA KUMAR NAYAK-MP	ADV
11	223/2022 RVWPET/42/2022	BELESWAR SETHY-MP	PRABODHA CH. NAYAK
12	224/2022 RVWPET/222/2022	COMMISSIONER OF SALES TAX, ODISHA-MP	D. BEHURA, SR.S.C.(C.T.)
13	225/2022 RVWPET/223/2022	COMMISSIONER OF SALES TAX, ODISHA-MP	D. BEHURA, SR.S.C.(C.T.)
14	226/2022 RVWPET/224/2022	STATE OF ODISHA-MP	D. BEHURA, SR.S.C.(C.T.)
15	227/2022 RVWPET/422/2019	STATE OF ODISHA-MP	
16	228/2022 RVWPET/422/2019	STATE OF ODISHA-MP	
17	229/2022 RVWPET/226/2022	MAHANADI COALFIELDS LTD.-MP	S.D.DAS
18	287/2022 RPFAM/213/2022	SK.NIAZULLA-MP	KSHIROD KIMAR ROUT
19	288/2022 RPFAM/213/2022	SK.NIAZULLA-MP	KSHIROD KIMAR ROUT
20	289/2022 RPFAM/214/2022	BHUBANANANDA SINGH-MP	BIDESHI KUMAR GHADEI
21	290/2022 RPFAM/214/2022	BHUBANANANDA SINGH-MP	BIDESHI KUMAR GHADEI
22	325/2022 CRLMP/1869/2022	BHOGI SATYA SWAROOP-MP	SANKARACHARYA CHOUDHURY
23	326/2022 CRLMP/1877/2022	SITARANI PATTNAIK@SAHU-MP	HARIPAD MOHANTY
24	341/2022 WPC(OA)/2665/2016	ALEKHA KUMAR PANIGRAHI-MP	
25	384/2022 TRP(C)/341/2022	RASHMITA ACHARYA-MP	SIRISH CHANDRA TRIPATHY
26	385/2022	JAYASHREE PADHI-MP	JYOTIRMAYA SAHOO

27	TRP(C)/342/2022 386/2022	SUBHRAJYOTI SAHOO-MP	CHITTA RANJAN SAHU
28	TRP(C)/343/2022 387/2022	SNEHALATA BARIK-MP	AMITAV TRIPATHY
29	TRP(C)/344/2022 542/2022	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.-MP	DEBASMITA KUMAR MAHALI
30	FAO/207/2022 543/2022	THE MANAGER LEGAL, M/S. IFFCO-TOKIO, G.I.CO. LTD.-MP	ADAM ALI KHAN
31	FAO/315/2022 544/2022	THE MANAGER LEGAL, M/S. IFFCO-TOKIO, G.I.CO. LTD.-MP	ADAM ALI KHAN
32	FAO/315/2022 545/2022	IFFCO TOKIO, G.I.CO. LTD.-MP	ADAM ALI KHAN
33	FAO/316/2022 546/2022	IFFCO TOKIO, G.I.CO. LTD.-MP	ADAM ALI KHAN
34	FAO/316/2022 604/2022	RAJENDRA KUMAR SAHOO-MP	M/S.DEBA PRASAD DAS M/S.M.B.DAS D.K.BISWAL S.
35	CRLREV/182/2015 605/2022	PURNA CH.BEHERA-MP	M/S.SANGAM KU.SAHOO, P.K.MISHRA
36	CRLREV/561/2010 606/2022	SUBASH CHANDRA RATH-MP	DEVASHIS PANDA
37	CRLREV/434/2022 931/2022	KUMAR JENA-MP	MR.P.N.MOHAPATRA
38	RSA/139/2013 932/2022	NIRANJAN APATA-MP	M/S.BHASKAR CH.PANDA, M/S. RAMESH AGRAWAL,
39	RSA/89/2013 933/2022	BIDESHI SINGH-MP	PANCHANAN PANIGRAHI
40	CMP/886/2022 933/2022	ASHOK KUMAR DAS-MP	M/S ALOK KUMAR MOHAPATRA
41	WPC(OAC)/625/2018 934/2022	ASHOK KUMAR DAS-MP	M/S ALOK KUMAR MOHAPATRA
42	WPC(OAC)/625/2018 934/2022	SANTILATA SWAIN-MP	KANANBALA ROY CHOUDHURY
43	CMP/888/2022 935/2022	SUCHISMITA BARAD-MP	
44	WPC(OAC)/2123/2016 935/2022	NITAI DIGAR-MP	SUJATA DASH
45	CMP/889/2022 936/2022	GOURANG AEICH-MP	
46	WPC(OAC)/2632/2017 936/2022	BAIJAYANTI PRADHAN-MP	BIBEKANANDA BHUYAN
47	CMP/243/2021 937/2022	SHANKARLAL PATWARI-MP	DAYANANDA MOHAPATRA
48	CMP/890/2022 938/2022	NALINI RANJAN JENA-MP	PRAFULLA KUMAR KAR
49	CMP/891/2022 981/2022	BAJAJ ALLIANZ G.I.CO. LTD.-MP	G.P.DUTTA
50	MACA/445/2022 982/2022	THE ORIENTALINSURANCE CO.LTD.-MP	G.P DUTTA
51	MACA/448/2022 983/2022	THE ORIENTAL INSURANCE CO. LTD.-MP	G.P DUTTA
52	MACA/449/2022 984/2022	BAJAJ ALLIANZ G.I.CO. LTD.-MP	G.P DUTTA
53	MACA/450/2022 985/2022	M/S. NEW INDIA ASSURANCE CO. LTD.-MP	BIVASH CHANDRA SINGH
54	MACA/451/2022 986/2022	M/S. NEW INDIA ASSURANCE CO. LTD.-MP	BIVASH CHANDRA SINGH
55	MACA/451/2022 987/2022	THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	ADAM MOHAPATRA
56	MACA/452/2022 988/2022	ORIENTAL INSURANCE CO.LTD.-MP	
57	MACA/303/2018 989/2022	SR.D.M.,U.I.I.CO.LTD-MP	MR.RAMESH CH.SAHOO
	MACA/773/2011		

58	1460/2022 ABLAPL/9476/2022	ANANTA MISHRA-MP	
59	1461/2022 ABLAPL/9774/2022	KUMAR SETHI-MP	
60	1462/2022 ABLAPL/8337/2020	NARAHARI MOHAKUD-MP	
61	1463/2022 ABLAPL/9996/2022	SUSHIL PRADHAN-MP	
62	1464/2022 ABLAPL/4517/2021	SINU @ LAXMIKANTA PRADHAN-MP	
63	1465/2022 ABLAPL/9126/2022	MADAN BEHERA-MP	
64	1466/2022 ABLAPL/8029/2022	GOPAL MAHURI-MP	
65	1466/2022 CRLA/767/2022	KHIROD CHANDRA DEHURY-MP	BHARAT BHUSAN ROUSTRAY
66	1467/2022 CRLA/108/2019	BAILOCHAN BEHERA-MP	SATYABRATA MOHANTY
67	1467/2022 ABLAPL/4930/2020	P.RANJAN REDDY @ PALA RANJAN KUMAR REDDY-MP	PRABHAS CHANDRA PANDA
68	1468/2022 CRLA/773/2022	BALABHADRA BEHERA @ BALIA-MP	SANJIB KUMAR BHANJADEO
69	1468/2022 ABLAPL/8691/2022	SANTOSH KUMAR PRUSTY-MP	
70	1469/2022 ABLAPL/2706/2022	UMA PUJARI-MP	NIRANJAN SINGH 1
71	1469/2022 CRLA/773/2022	BALABHADRA BEHERA @ BALIA-MP	SANJIB KUMAR BHANJADEO
72	1470/2022 ABLAPL/6763/2021	SK. SANA @ SK. SANU-MP	PRAMODA KUMAR MISHRA
73	1471/2022 ABLAPL/8697/2022	CHAITANYA JENA @ CHETAN JAINA-MP	
74	1472/2022 ABLAPL/2490/2022	DURGA PRASAD SWAIN-MP	
75	1473/2022 ABLAPL/8692/2021	BANOJ KUMAR MANSINGH-MP	
76	1474/2022 ABLAPL/8147/2022	BISWAJIT BISOYI @ RANU BISOYI-MP	
77	1475/2022 ABLAPL/13238/2021	ABHINASH BARIK@ SANJIB PRAKASH BARIK-MP	
78	1476/2022 ABLAPL/1871/2022	SANJEEB KUMAR DAS-MP	
79	1477/2022 ABLAPL/2217/2022	KALU CHARAN PADHI @ PRASANTA KUMAR PADHI-MP	RAJENDRA NARAYAN ROUT
80	1478/2022 ABLAPL/463/2022	HARIHARA @ HARIHAR SAHOO-MP	
81	1479/2022 ABLAPL/7760/2021	RASIN SETHI-MP	
82	1480/2022 ABLAPL/3663/2020	GOURA BARIK-MP	RANJIT KUMAR PANDA
83	1481/2022 ABLAPL/8789/2022	ALOK KUMAR JENA-MP	
84	1482/2022 ABLAPL/16004/2021	ANGAD KEI@ ANGAD BEHERA-MP	Lopamudra Pradhan
85	1634/2022 BLAPL/5862/2022	ASANTI BRAHMA-MP	AMULYA RATNA PANDA
86	1635/2022 BLAPL/6884/2022	PRAVAT KUMAR SETHY-MP	AMULYA RATNA PANDA
87	1636/2022 BLAPL/8080/2022	NATHA JANI-MP	DIPTI RANJAN BHOKTA
88	1637/2022 BLAPL/8802/2022	MITHUN DASH-MP	ANIRUDHA DAS
89	1638/2022	ALEKHA NATH @ KAURA NATH @ ALEKHA-MP	GOUTAM CHARAN ROUT

90	BLAPL/1279/2022 1639/2022	KARTIKA PRADHAN-MP	MANAS CHAND
91	BLAPL/1696/2020 1640/2022	GOREKH SUNA-MP	HIMANSHU SEKHAR MISHRA
92	BLAPL/8046/2022 1641/2022	ARDHENDHU KUMAR DAS-MP	
93	BLAPL/7199/2022 1991/2022	GAYADHAR PARIDA-MP	AMITAV TRIPATHY
94	CRLMC/2513/2022 1992/2022	MUSKAN PARWEEN-MP	SAMVIT MOHANTY
95	CRLMC/2515/2022 1993/2022	SUSHANT KUMAR DAS-MP	
96	CRLMC/2367/2021 1994/2022	DHANU MAJHI-MP	SATYAJIT MUKHERJEE
97	CRLMC/2518/2022 1995/2022	SK ASIF-MP	M/S.BHARAT JALLI
98	CRLMC/1876/2016 1996/2022	MADHAV PRADHAN-MP	BIDYADHAR MANSINGH
99	CRLMC/2521/2022 1997/2022	MADHAV PRADHAN-MP	BIDYADHAR MANSINGH
100	CRLMC/2521/2022 1998/2022	MADHAV PRADHAN-MP	BIDYADHAR MANSINGH
101	CRLMC/2522/2022 1999/2022	MADHAV PRADHAN-MP	BIDYADHAR MANSINGH
102	CRLMC/2522/2022 2000/2022	KAILASH AGRAWALLA@KAILASH CHANDRA AGRAWAL	SAROP KUMAR DASH
103	CRLMC/2524/2022 2001/2022	SANTOSH KUMAR PRADHAN-MP	BIDYADHAR MANSINGH
104	CRLMC/2523/2022 2002/2022	SANTOSH KUMAR PRADHAN-MP	BIDYADHAR MANSINGH
105	CRLMC/2523/2022 2003/2022	SANJAY KUMAR-MP	SUSANTA KUMAR BARAL
106	CRLMC/2528/2022 2004/2022	HEMANTA PANIGRAHI@HEMANTA KUMAR PANIGRAHI	SOURMYA RANJAN DAS
107	CRLMC/2530/2022 2005/2022	HARIHARA@HARIHAR SAHOO-MP	PRAVASH CHANDRA JENA
108	CRLMC/2533/2022 2006/2022	GOLAKHA CHANDRA PRADHAN-MP	JAJATI KESHARI KHUNTIA
109	CRLMC/2534/2022 2007/2022	SUSHRIT KUMAR MISHRA-MP	KOUSIK ANANDA GURU
110	CRLMC/2536/2022 2008/2022	BIJAY KETAN PRADHAN-MP	BIJAYA KUMAR RAGADA
111	CRLMC/2537/2022 2009/2022	SASADHAR PATI-MP	SUBASH CHANDRA RATH
112	CRLMC/2538/2022 2922/2022	GOURANG CHANDRA PRADHAN-MP	AKSHAYA KUMAR PRADH
113	WA/1196/2022 2923/2022	GOURANG CHANDRA PRADHAN-MP	AKSHAYA KUMAR PRADH
114	WA/1196/2022 2924/2022	STATE OF ODISHA-MP	Y. S. P. BABU, AGA
115	WA/679/2022 2925/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, AGA
116	WA/1197/2022 2926/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, AGA
117	WA/1197/2022 2927/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, AGA
118	WA/1198/2022 2928/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, AGA
119	WA/1198/2022 2929/2022	ASHOK KUMAR SWAIN-MP	SOUMYA MISHRA
120	WA/81/2022 2930/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
	WA/1200/2022		

121	2931/2022 WA/1200/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
122	2932/2022 WA/1200/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
123	12425/2022 WP(C)/23124/2022	NIRANJAN SAHOO-MP	CHANDAN SAMANTARAY
124	12428/2022 WP(C)/23329/2022	ARABINDA PARIDA @ AUROBINDA PARIDA-MP	S.SUDHANSU KUMAR SUBUDHI
125	12429/2022 WP(C)/3560/2020	BIJAYA KUMAR SAHU-MP	M/S.BISWABIHARI MOHANTY
126	12430/2022 WP(C)/16015/2022	DURJO NAYAK-MP	PRADIPTA KUMAR PATTANAYAK
127	12431/2022 WP(C)/16927/2022	NIKHILA UTKALA KHUDRA BYABASAYI AND VENDING ZONE SIBACHHARA TRUST-MP	KONDISIBACHHARA
128	12432/2022 WP(C)/23336/2022	NIKITA PALO-MP	SAMEER KUMAR DAS
129	12433/2022 WP(C)/23337/2022	BASANTI ROUL-MP	DHARMENDRA SETHY
130	12434/2022 WP(C)/23338/2022	PABAN KUMAR MAJHI-MP	J.K.MISHRA 2
131	12435/2022 WP(C)/18419/2022	BISHNUPRIYA MOHANTY-MP	
132	12436/2022 WP(C)/23345/2022	JAPAN KUMAR SAHOO-MP	SANJIB MOHANTY
133	12437/2022 WP(C)/8863/2022	KAHNU CHARAN SWAIN-MP	GYANESWAR SATPATHY
134	12438/2022 WP(C)/23352/2022	BINOD BIHARI BEHERA-MP	RAJIV KUMAR MAHANTA
135	12439/2022 WP(C)/23356/2022	JAYA CHANDRA BEHERA-MP	CHITRASEN PARIDA
136	12440/2022 WP(C)/23360/2022	DR. BANAPRAVA PARIDA-MP	KUNAL KUMAR SWAIN
137	12441/2022 WP(C)/23359/2022	JAYA CHANDRA BEHERA-MP	CHITRASEN PARIDA
138	12442/2022 WP(C)/23363/2022	JAYA CHANDRA BEHERA-MP	CHITRASEN PARIDA
139	12443/2022 WP(C)/22150/2022	KALPANA SAMANTARAY-MP	ROHIT RANJAN RAY
140	12444/2022 WP(C)/23367/2022	DR.SACHINDRA KUMAR DASH-MP	BHABANI SANKAR TRIPATHY (1)
141	12445/2022 WP(C)/23368/2022	PUSPA MOHANTY-MP	DINESH KUMAR PATRA
142	12446/2022 WP(C)/20044/2022	M/S. C.P. MOHANTY, CUTTACK-MP	SUKANTA KUMAR DALAI
143	12447/2022 WP(C)/9835/2022	PRANATI NALINI SAMANTARA-MP	
144	12448/2022 WP(C)/18866/2022	BANABASI PANDA-MP	SUKANTA KUMAR DALAI
145	12449/2022 WP(C)/23371/2022	SHRIRAM TRANSPORT FINANCE LTD.,CHENNAI-MP	ASIT KUMAR JENA
146	12450/2022 WP(C)/23373/2022	M/S SATYASAI ENGINEERING COLLEGE, BALASORE-MP	SOMANATH MISHRA
147	12451/2022 WP(C)/23213/2022	MOHAMMAD YUSUF @ MD YOSUF-MP	SUSHANTA KUMAR JOSHI
148	12452/2022 WP(C)/22408/2022	KANAK LATA BEHERA-MP	NIRANJAN LENKA
149	12453/2022 WP(C)/23354/2022	TARINI AUTO SPARES-MP	SIDHARTHA RAY
150	12454/2022 WP(C)/23385/2022	PRINCIPAL IN CHARGE CUM SECY. OF BAHUGRAM DEGREE COLLEGE,MP	DEBPRASAD SINGH RATH
151	12455/2022 WP(C)/23386/2022	SANGITA PARIDA-MP	BIJAYA KUMAR DASH
152	12456/2022	SIBA PRASAD DUBEY-MP	SUBASH CH PANI

153	WP(C)/23387/2022 12457/2022	PRAMOD KUMAR BEHERA-MP	ANUP KUMAR BOSE
154	WP(C)/23388/2022 12458/2022	LIPIKA NAYAK-MP	
155	WP(C)/27268/2021 12459/2022	SAINDRI PADHAN @ SAHOO-MP	PRADEEP KUMAR KHUNTIA
156	WP(C)/23389/2022 12460/2022	ARUN VELJI TAUNK-MP	MANOJ KUMAR PANDA
157	WP(C)/9462/2022 12461/2022	ABINASH KUMAR PRADHAN-MP	PRASHANT KUMAR SAHOO
158	WP(C)/23390/2022 12462/2022	NALINI KUMAR SWAIN-MP	KAMAL BEHARI PANDA
159	WP(C)/23392/2022 12463/2022	SUVENDU KU.PATRO-MP	MR.SOHAN MISHRA
160	WP(C)/6592/2016 12464/2022	SANDHYA RANI PATTANAYAK-MP	PRABIR KUMAR RAY
161	WP(C)/23394/2022 12465/2022	ABDUL SAMIM AKHTAR-MP	BHABANI SHANKAR RAYAGURU
162	WP(C)/20566/2022 12466/2022	SUNIL KUMAR DIGAL-MP	
163	WP(C)/15802/2022 12467/2022	PALAU JHANKAR @ NAIK-MP	DILIP KUMAR SAHU
164	WP(C)/23395/2022 12468/2022	PRASANTA KUMAR PANDA-MP	PRASANTA KUMAR PANDA (IN PERSON)
165	WP(C)/3510/2022 12469/2022	KABITA UGRASANDI-MP	KULDEEP MOHANTY
166	WP(C)/18991/2022 12470/2022	SARAT KUMAR JENA @ PRAFULLA KUMAR JENA-MP	AMIT KUMAR NATH
167	WP(C)/20578/2022 12471/2022	RAMESH PRASAD BEHERA-MP	
168	WP(C)/20504/2022 12472/2022	ALOK SAHOO-MP	ARUN KUMAR PATRA
169	WP(C)/23403/2022 12473/2022	BIANA APRABHAN RANASINGH-MP	BHAGABAT PRASAD RATH
170	WP(C)/23404/2022 12474/2022	SAILABALA MOHANTY-MP	ARUN KUMAR PATRA
171	WP(C)/23405/2022 12475/2022	UTKAL KHUNTIA @ UTKAL KISHORE KHUNTIA-MP	ARUN KUMAR PATRA
172	WP(C)/23407/2022 12476/2022	SOFIA PARVIN-MP	GOPINATH MISHRA
173	WP(C)/23409/2022 12477/2022	OMFED EMPLOYEES UNION, CUTTACK-MP	JITENDRA MOHANTY
174	WP(C)/23411/2022 12478/2022	SASHIKANTA MALICK-MP	SATYABRATA SENAPATI
175	WP(C)/23412/2022 12479/2022	MUNA NAHAK-MP	PRADIPTA KISHORE BHUYAN
176	WP(C)/12801/2016 12480/2022	BIJAYA KUMAR BEHERA-MP	LAMBODOR ACHARI
177	WP(C)/23413/2022 12481/2022	MOHAN MAITY-MP	AYUSMAN MAHANTA
178	WP(C)/23414/2022 12482/2022	CHANDAN KUMAR PAHADI-MP	AYUSMAN MAHANTA
179	WP(C)/23415/2022 12483/2022	SWAPNA RANI NAYAK-MP	DIGAMBAR SETHI
180	WP(C)/23417/2022 12484/2022	MOTILAL SAHU-MP	RAJJEET ROY
181	WP(C)/23419/2022 12485/2022	PRAGATEE RANJAN MOHANTY-MP	G.P.DUTTA
182	WP(C)/23422/2022 12486/2022	ROSE MARY CONVENT SCHOOL, BALANGIR-MP	REENA NAYAK
183	WP(C)/23424/2022 12487/2022	NANDINI SWAIN-MP	BIBEKANANDA BHUYAN
	WP(C)/23425/2022		

184	12488/2022 WP(C)/23426/2022	EZEBELLA CR CHRISTODAS-MP	REENA NAYAK
185	12489/2022 WP(C)/23427/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.